

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM**

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**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**  
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**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/452/ (IB)/2017  
**NAME OF THE PETITIONER(S)** : STAR BOXES INDIA PVT LTD  
**NAME OF THE RESPONDENT(S)** : MOHAN BREWERIES & DISTELLERIES LTD  
**UNDER SECTION** : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	G. Amala .	Respondents.	
2.	ANIRUDH-KRISHNAN	Counsel for Petitioner	

**ORDER**

Counsel representing both the parties are present. Counsel for petitioner submitted that he has filed affidavit and bank statement u/s 9(3)(b) & (c) and other required statutory formalities to be complied as per IB Code, 2016 as per the notification dated 29.6.2017 issued by the Ministry of Corporate Affairs. Proxy representing the counsel for respondent prayed time for submitting arguments as the counsel on record is held up at the High Court of Madras. Time extended at request. Put up on 28.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)